

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 420 OF 2025

IN THE MATTER OF:

News Item titled “Gurgaon a groundwater ‘dark zone’, but extraction over 2 times the limit” appearing in Times of India dated 05.08.2025

MEMO OF PARTIES (As Per ORDER DATED 20.08.2025)

News Item titled “Gurgaon a groundwater ‘dark zone’, but extraction over 2 times the limit” appearing in Times of India dated 05.08.2025

VERSUS

- 1.** Haryana Water Resources (Conservation, Regulation and management) Authority,
Through it’s Engineer in Chief
Rear Building, 3rd Floor, HSVP, Sector-6, Panchkula, Haryana 134109
Email: ce-lcu.irr@gov.in (Respondent No.1)
- 2.** Central Ground Water Board
Through it’s Chairman
Central Ground Water Board,
Bhujal Bhawan, NH -IV, Faridabad 21001
Email: chmn-cgwb@nic.in/ tschmn-cgwb@nic.in (Respondent No.2)
- 3.** Haryana State Pollution Control Board
Through it’s Member Secretary
C-11, Sector-6, Panchkula, Haryana 134109
Email: hqhspcb@hspcb.org.in (Respondent No.3)
- 4.** Commissioner, Gurgaon
Commissioner Office, Civil Lines, Gurugram-122001
Email: commgrg@hry.nic.in (Respondent No.4)